

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1505
ANSWERED ON:02.12.2014
DISTRIBUTION OF SUBSTANDARD FERTILIZER
Gupta Shri Sudheer;Ramachandran Shri Krishnan Narayanasamy

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it has come to the notice of the Government that some pesticide manufacturing companies are reportedly producing and distributing sub-standard and spurious pesticides, weedicides and fungicides in the country;
- (b) if so, the details thereof;
- (c) whether the Government has any monitoring system to put check on such pesticides manufacturers and sale across the country; and
- (d) if so, the action taken by the Government to prevent production of such spurious sub-standard pesticides and the action taken against such companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

- (a) & (b): To check the production and distribution of substandard and spurious pesticides, a total of 63,557 samples of pesticides were drawn by notified Pesticides Inspectors in 2013-14, of which 1,495 samples were found to be misbranded. Prosecution has been launched in 476 cases.
- (c) & (d): 168 Central Insecticide Inspectors and 12,335 notified State Insecticide Inspectors have been notified to monitor quality of pesticides through inspections and raids of manufacturing, distribution and sale points, collection of samples for analytical tests and launching of prosecution, where warranted under the provisions of the Insecticides Act, 1968.

A task force has been constituted to act upon complaints regarding quality of pesticides.